

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1949/2002

New Delhi, this the 16th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

HON'BLE SH. S.A.T.RIZVI, MEMBER (A)

1. Gopal Dass Dewan Chand	Guard	17.8.82	Shakur basti	N.Rly
2. Sita Ram Bulagi Ram	Driver	31.3.82	Saharan pur	-do-
3. Rawel Singh Dewan Chand	Guard	31.1.78	-do-	-do-
4. Smt. Gurcharan Kaur w/o late Prithipal Singh	-do-	31.1.85	-do-	-do-
5. Smt. Kamlesh Rani w/o late Sh. J.R. Handa	-do-	30.11.85	-do-	-do-
6. Ram Lal Lukai	Driver	30.9.85	-do-	-do-
7. Harparshad Karan Singh	-do-	30.6.83	-do-	-do-
8. Gobind Singh. Dharam Singh	-do-	30.6.82	-do-	-do-
9. L.D. Bhatt Tirlochan Bhatt	Guard	31.7.85	Delhi	-do-
10. Smt. Versh Dhody w/o late O.P. Dhody	-do-	30.11.80	New Delhi	-do-
11. Smt. Jyoti (nominee) D/o late Smt. Pushpa Malik	Guard	31.5.85	-do-	-do-
12. Kulwant Singh Walia Jagat Singh.	-do-	30.4.82	Mughlar ai.	<i>P.Rly</i>
13. Sant Kumar Sham Lal	-do-	31.8.83	Ferozpur	<i>N.Rly</i>
14. Roshan Lal Daulat Ram	Driver	2.5.85	Saharnpur	-do-
15. Smt Kamla Devi w/o K.C. Kalia	Guard	30.11.83	-do-	-do-
16. Kishan Saroop Hari Shanker Saxena	-do-	30.6.85	fatehgarh N.E.Rly	

17.	Suresh Chandra Chaturvedi	Guard	31.7.84	Fatehgarh	N.E.Rly
18.	Dharam Singh Man Singh	Driver	30.9.85	Gangapur City	W.Rly
19.	Sohan Lal Dev	Guard	30.9.84	Kota	-do-
20.	Mahavir Prasad Ram Sahai	-do-	31.1.77	-do-	-do-
21.	Kishan Sharma Goberdhan Lal	-do-	31.7.82	Gangapur city	-do-
22.	R.B.Bhartya	-do-	31.5.82	Jhansi	C.Rly
23.	Chhote Lal Masih Mahboob Masih	Driver	31.12.81	Agra	-do-
24.	Madan Lal Khanna Lachhman Dass Khanna	Guard	31.5.84	Bayana	W.Rly
25.	Mohinder Kaur w/o Late Piara Singh	Guard	31.10.81	Sharanpur	N.Rly
26.	Ram Parshad S/o Baner Lal	Driver	30.6.84	Sharanpur	N.Rly

(By Adv. Sh. BS:Mainee) Applicants.

UNION OF INDIA : THROUGH

1. The Secretary,  
Railway Board,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.
2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
3. The General Manager,  
Western Railw ay,  
Churchgate,  
Mumbai.
4. The General Manager,  
Central Railway,  
CST, Mumbai.
5. The General Manager,  
North Eastern Railway,  
Gorakhpur.
6. The Divisional Railway  
Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
7. The Divisional Railway  
Manager,  
Northeran Raiway,  
Ambala.
8. The Divisional Railway  
Manager,  
North Eastern Railway,  
Izzatnagar, (Near  
Bareilly).

... RESPONDENTS.

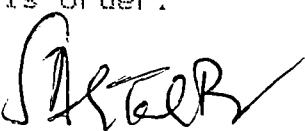
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O R D E R (ORAL)

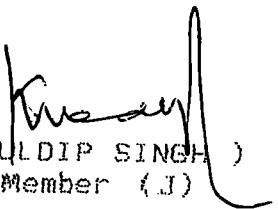
By Sh. Kuldip Singh, Member (J)

Applicant has impugned Railway Board's order R.B.E. No. 318/99 dated 29.12.1999, the application of which has an effect of reduction of his pension. The same notification was subject matter of an earlier OA No. 2425/2000 which was decided on 22.1.2002. The operative part of the judgment show that the aforesaid Railway Board's notification No. 318/99 had been quashed and set aside by a Coordinate Bench of this Tribunal.

2. Based on the judgment given in the earlier OA, applicant has also made a representation before the authorities concerned for non-implementing the order of the Railway Board No. 318/99. The representation is still pending before the authorities and has not yet been decided, so we find that this OA can be disposed of at this stage itself by directing the respondents to dispose of the representation made by the applicant taking into consideration the earlier judgment given by the Coordinate Bench of this Tribunal in OA-2425/2000. Respondents are directed to dispose of the representation within a period of 3 months from today by passing a reasoned and speaking order. In the meanwhile they will not implement this order.

  
( S.A.T. RIZVI )

Member (A)

  
( KULDIP SINGH )

Member (J)

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